

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2994
ANSWERED ON:24.04.2012
HOUSES FOR URBAN POOR
Patle Kamla Devi

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government has sanctioned any proposal for providing houses to urban homeless poor in Chhattisgarh including Raipur;
- (b) if so, the details thereof;
- (c) whether it is a fact that the public sector company engaged for constructing houses for the purpose, has discontinued the work;
- (d) if so, the details thereof alongwith the reasons therefor; and
- (e) the steps taken/proposed to be taken by the Government to resolve the issue and the time by which the work is likely to be completed thereafter?

Answer

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a) & (b): The details of projects, sanctioned under Basic Services to Urban Poor (BSUP) and Integrated Housing and Slum Development Programme (IHSDP) components of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) for providing houses to urban poor in Chhattisgarh including Raipur, are at Annexure-I and Annexure-II respectively.

(c) and (d): State Urban Development Agency, Chhattisgarh has reported that Hindustan Prefab Limited (HPL), New Delhi (Public Sector Undertaking) was engaged for construction of houses as Project Management Consultant for BSUP Project (Phase-I), Raipur and IHSDP (phase-I and Phase-II), Bilaspur. The work has been discontinued due to dispute between HPL, Raipur Municipal Corporation and Bilaspur Municipal Corporation on valuation of works and other quality related issues.

(e): Under Jawaharlal Nehru National Urban Renewal Mission, it is upto the State Governments to engage any agency, public or private, to undertake execution of sanctioned projects. It is upto the State Government of Chhattisgarh to deal with executing agencies as per the terms of the contract/agreement between them.